

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 102/MP/2023**

- Subject : Petition under Section 79(1)(f) of the Electricity Act, 2003 read with Rule 3 of the Electricity (Timely Recovery of Costs due to Change in Law) Rules, 2021 and Article 13 of the Power Purchase Agreement dated 07.08.2008 (as subsequently amended from time to time) with Haryana Discoms and Power Purchase Agreement dated 20.01.2009 (as subsequently amended from time to time) with Tata Power Trading Company Limited seeking declaration of change in law event and consequent relief on account of increase in compensation for acquisition of land for Jhajjar Power Limited's 1,320 MW Power Project located in Haryana.
- Petitioner : Jhajjar Power Limited (JPL)
- Respondents : Uttar Haryana Bijli Vitran Nigam Limited and 3 Ors.
- Date of Hearing : **19.4.2024**
- Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member
- Parties Present : Shri Vishrov Mukerjee, Advocate, JPL  
Ms. Sriya P. Advocate, JPL  
Shri Joginder Behra, JPL  
Shri Abhishek Yadav, Advocate, HPPC  
Shri Aditya Singh, Advocate, HPPC  
Shri Basava Prabhu Patil, Sr. Advocate, TPDDL  
Shri Nitish Gupta, Advocate, TPDDL  
Shri Nimesh Jha, Advocate, TPDDL  
Shri Rishabh Sehgal, Advocate, TPDDL  
Shri Geet Ahuja, Advocate, TPDDL

**Record of Proceedings**

During the course of the hearing, the learned senior counsel and learned counsel for Respondent, TPDDL and the Petitioner made their respective submissions in the matter. Learned counsel for Respondent, TPTCL also adopted the submissions made by the learned counsel for Respondent, TPDDL.

2. Considering the request of the learned counsels for the parties, the Commission permitted the Petitioner and Respondents to file their respective written submissions / notes of arguments, if any, within a week with a copy to the other side.

3. Subject to the above, the Commission reserved the matter for order.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Joint Chief (Law)**